

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(CAA)/25(CHE)2024**

**NAME OF THE PETITIONER : ATL Textiles Processors Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 230-232 of CA, 2013**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(CAA)/24(CHE)2024

**NAME OF THE PETITIONER** : Prime Urban Development India Ltd

**NAME OF THE RESPONDENT(S)** : --

**UNDER SECTION** : Sec 230-232 of CA, 2013

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**ORDER**

**103)CP(CAA)/25(CHE)/2024**

**104)CP(CAA)/24(CHE)/2024**

Ld. Counsel Mr. R. Vidhya Shankar for the Applicant.

In this case synopsis filed for 2<sup>nd</sup> motion on 08.02.2024.

The Applicant has stated that in respect of transferor company the order of 1<sup>st</sup> motion is pending before NCLT, New Delhi in CA(CAA)/03/ND/2024. In respect of share holders there is 100% consent and consent has also been obtained from secured and unsecured creditors.

List the petitions for hearing on **29.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**